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Title: Introduction of the National Child Welfare Board Bill, 1999.

DR. T. SUBBARAMI REDDY (VISAKHAPATNAM): I beg to move for leave to introduce a Bill to provide for the establishment of Welfare Board at the national and State levels for welfare of children and for matters connected therewith.

MR. CHAIRMAN: The question is :

"That leave be granted to introduce a Bill to provide for the establishment of Welfare Board at the national and State levels for welfare of children and for matters connected therewith.

The motion was adopted.

DR. T. SUBBARAMI REDDY (VISAKHAPATNAM): I introduce the Bill.

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